

ASSISTANCE TO CEYLON FOR INDUSTRIAL DEVELOPMENT

5603. SHRI K. P. SINGH DEO : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Ceylon have requested Government of India for assistance for the development of their cottage, village and small scale industries;

(b) if so, whether Government have agreed to give assistance requested for by the Government of Ceylon; and

(c) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The information is being collected and will be laid on the Table of the House.

EXPORT POLICY

5604. SHRI HIMATSINGKA : Will the Minister of COMMERCE be pleased to state:

(a) whether Government have had under consideration an Export Policy Resolution outlining the series of measures to be undertaken to step up exports;

(b) if so, the proposals in this regard and the decision taken in the matter; and

(c) what are the guide-lines of the new export policy ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD: SHAFI QURESHI) : (a) The Government have under consideration an Export Policy Resolution.

(b) The text of the Resolution has not yet been finalised.

(c) Does not arise in view of what is stated above.

HOARDINGS AT BRIDGES AND LEVEL CROSSINGS IN DELHI

5605. SHRI HIMATSINGKA : Will the Minister of RAILWAYS be pleased to state :

(a) whether a controversy has arisen between the Northern Railway and the Delhi Administration over the latter's decision to remove hoardings at all bridges and level-crossings in the Capital;

(b) if so, the nature of the controversy;

(c) whether the removal of the hoardings is likely to cause considerable loss of revenue to the Railways;

(d) if so, to what extent per annum; and

(e) how the differences are being settled ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b). There is no controversy as such. However, on November 4, 1967 the Delhi Administration unilaterally removed all publicity material displayed on railway land near Lothian and Tilak bridges without prior intimation either to the railways, the Delhi Corporation or the advertisers. All these advertisements were put on display under proper licences from the Municipal Corporation of Delhi.

(c) Yes.

(d) Rs. 5 lakhs per annum approximately.

(e) Since the publicity material has been removed on the grounds that it constitutes a traffic hazard, it has been suggested to the Delhi Administration that a Committee consisting of the representatives of the Publicity Trade, Railways, Municipal Corporation, Delhi Administration and the Traffic Police should be appointed to examine the practical aspects of this decision and to suggest modifications so as to make it broad based, rational and workable. It has also been suggested that the Committee should survey the sites in Delhi area to determine the number and disposition of advertisement hoardings that can be permitted at each point. Delhi Administration's reply is awaited.

RAILWAY SERVICE COMMISSIONS

5606. SHRI A. S. KASTURE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of Railway Service Commissions in the country and the number of members belonging to Scheduled Castes/Tribes in them; and

(b) whether Government propose to appoint more members from the Scheduled Castes/Tribes on these Commissions ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) There are four Railway Service Commissions and no member belonging to Scheduled Castes/Tribes is working at present in them ;

(b) At present there is no proposal to appoint more members.

मछली का निर्यात

5607. श्री बसबन्त : क्या बाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत ने वर्ष 1965-66 और 1966-67 में किन-किन देशों को कितनी मात्रा में मछली का निर्यात किया ;

(ख) इसमें से कितनी मात्रा महाराष्ट्र से निर्यात की गई; और

(ग) इस निर्यात के परिणामस्वरूप मत्स्य उद्योग के विकास के लिये आयात की गई मशीनरी और अन्य सामान का ऋीरा क्या है ?

बाणिज्य मंत्रालय में उप-मंत्री (श्री मुहम्मद शफी कुरेशी) : (क) एक विवरण सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया। देखिये संख्या एल० टी०— 2183/67]

(ख) निर्यात के आंकड़े राज्यवार नहीं रखे जाते।

(ग) मछली तथा मछली-उत्पादों के प्रोजेक्ट निर्यातकों के लिये निर्धारित आयात नीति के अन्तर्गत, निर्यातों की जहाज पर निःशुल्क मूल्य के 10 प्रतिशत तक आयात हकदारी के रूप में निम्नलिखित पदों का आयात करने की अनुमति दी जाती है :—

1. प्रशीतक द्रव्य (डिसक्लोर डिफ्लेयोर मैथीन)
2. प्रशीतक मशीनों के फालतू पुर्जे
3. छपे हुए मोगी कार्टन
4. छपे हुए मास्टर कार्टन
5. छपे हुए गत्ते, नालीदार बोर्ड, कार्टन तथा स्लीव
6. छपे हुए लेबल
7. वैजिटेबल पर्चेपेंट पेपर
8. साइट्रिक एसिड

9. डिब्बे बनाने की मशीनों के फालतू पुर्जे

10. टीन प्लेट

11. 210×3 डिनाइस के नायलन ट्वाइन (10 प्रतिशत तक)

12. मछली पकड़ने के कांटे (50 प्रतिशत तक)

13. बाक्स-स्टैपिंग (5 प्रतिशत तक)

14. परिष्करण उपकरणों के निर्माण के लिये स्टेनलैस स्टील की चादरें तथा प्लेटें। (18 जी से अधिक मोटी)।

15. 40 अश्व-शक्ति से अधिक क्षमता वाले नौ-डीजल इंजनों के फालतू पुर्जे जो स्वदेश में प्राप्त नहीं हैं।

16. पोलिथीन मोल्डिंग पाउडर/पोलीथीन ग्रैनुल्स।

देहरादून एक्सप्रेस के पहले दर्जे के डिब्बे में विस्फोट

5608. श्री हुकम चन्द कछवाय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देहरादून एक्सप्रेस के पहले दर्जे के डिब्बे में जब कि वह पश्चिम रेलवे के खाचरोद स्टेशन में पहुंचने वाली थी विस्फोट के कारण आग लग गई थी;

(ख) यदि हां, तो इस विस्फोट के क्या कारण थे; और

(ग) क्या सरकार का विचार इस दुर्घटना के बारे में जांच करने का है ?

रेलवे मंत्री (श्री च० मु० पुनाचा) : (क) से (ग). देहरादून एक्सप्रेस में कोई विस्फोट नहीं हुआ था। लेकिन 2-12-1967 को खचरोद स्टेशन पर देहरादून एक्सप्रेस के पहले दर्जे के एक डिब्बे के डायनमों की और जाने वाले एल्युमीनियम और तांबे के केबुलों के बीच का द्विधातुक जोड़ अधिक गर्म हो गया था और इस वजह से कुछ धुंआ निकलता हुआ देखा गया था।